

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1107/2017

Jabalpur, this Tuesday, the 17th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Dipankar Sharma,
 S/o Shri Devashish Sharma
 DOB 07.06.1988, R/O House NO.06
 Kalyani Bhavan, Behind Meera Kuti,
 Guard Colony Ratlam 457001 (MP)
 Post Umemployed Mob-9993800448

2. Devashish Sharma
 S/o Late Shri Avinash Sharma
 DOB 1/12/1958, R/O House NO.06
 Kalyani Bhavan, Behind Meera Kuti,
 Guard Colony Ratlam 457001 (MP)
 Post Retired Employee Mob-9993800449

-Applicants

(By Advocate –Shri S.K. Nandy proxy counsel for Shri Kabeer Paul)

V e r s u s

1. Union of India,
 Through its General Manager,
 Through its General Manager
 Western Railway
 HQ Office
 Churchgate Mumbai 400020 (C.G.)

2. Divisional Railway Manager (P)
 Western Railway
 Ratlam Division
 Ratlam 457001 (C.G.)

- Respondents

(By Advocate –Shri A.S. Raizda)

O R D E R (Oral)
By Navin Tandon, AM:-

This Original Application has been filed by the applicants for consideration of application dated 28.01.2014 (Annexure A-1) filed by applicant No.2 for appointment of his son i.e. applicant No.1 under LARSGESS.

2. Shri A.S. Raizada, learned Standing counsel appearing on behalf of respondent-Railways on receipt of advance copy of O.A. submits that in view of the decision by Hon'ble High Court Punjab and Haryana in case of *Kala Singh and Ors. vs. Union of India and Ors.*, Railway Board vide E(P&A) 1-2015/RT-43 dated 27.10.2017 has put the LARSGESS Scheme on hold.

3. At this stage, learned counsel for the applicants submits that he may be permitted to withdraw this Original Application with liberty to file it fresh as and when the cause of action arises.

4. Considering the fact that the LARSGESS scheme now has been put on hold, we dispose of this Original Application at this stage granting liberty to applicants to file a fresh Original Application as and when fresh cause of action arises in future.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member